

(d) Does not arise.

Freight terminal at Sankrail

1519. SHRI TARINI KANTA ROY: Will the Minister of RAILWAYS be pleased to refer to answer to Unstarred Question 2754 given in the Rajya Sabha on 3 December, 2010 and state:

- (a) whether work related to freight terminal at Sankrail has since been completed; and
- (b) by when the said freight terminal is likely to be fully operational?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) No, Sir. The work of construction of Platform on the north side of line no. 4 at Sankrail Goods Terminal yard sanctioned in the year 2010-11 is still in progress. Another work for further development has been sanctioned in 2011-12 for which Master Plan is under finalization.

(b) The freight terminal at Sankrail is already operational, however augmentation of facilities will be under taken progressively in accordance with the finalized Master Plan.

Allotment of contracts

1520. SHRI SYED AZEEZ PASHA: Will the Minister of RAILWAYS be pleased to refer to answer to Unstarred Question 2777 given in the Rajya Sabha on 3 December, 2010 and state:

- (a) whether it is a fact that thirteen big and small stalls with forty six vendors were allotted to M/s. P.C. and Sons, miscellaneous article contractor at Hazrat Nizamuddin Railway Station, as per Delhi Division Letter No. 23AC/New PF/NZM/04, dated 20 February, 2006; and
- (b) if so, whether the aforesaid action was in accordance with the Catering Policy No. 2003/TGIII/600/5, dated 16 March, 2005?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) and (b) Yes, Sir. Due to construction of new platforms and extension of other platforms at Hazrat Nizamuddin Railway Station, Delhi Division of Northern Railway had allowed M/s. P.C. and Sons for shifting of 13 miscellaneous articles stalls/trays, etc. initially with 30 vendors from New Delhi railway station to Hazrat Nizamuddin railway station. This action was as per extant policy guidelines.

Establishment of world class stations at Puri and Bhubaneswar

1521. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of RAILWAYS be pleased to state by when the work of establishment of world class stations at Puri and Bhubaneswar in Orissa would commence?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI BHARATSINH SOLANKI): Puri and Bhubaneswar Railway Stations have been identified for development into world class stations through PPP (Public Private Partnership) mode, by leveraging the land around and the air space above the stations. Bidding process for world class station in PPP mode is initiated after Master Plan and Feasibility Report is prepared and in-principle approval of local bodies is obtained. Preliminary works in this regard have been undertaken at Puri and Bhubaneswar.

Work at site shall commence after award of concession and financial closure is achieved by the concessionaire.

Construction of road under bridge/road over bridge at Dinakar Nagar, Hyderabad

1522. SHRI NANDI YELLAIAH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Greater Hyderabad Municipal Corporation (G.H.M.C.), Hyderabad deposited a sum of Rs. 50 lakhs to Divisional Railway Manager, Secunderabad Division, as per estimate given by Railway authorities *vide* Letter No. CW/287/LC/CR/D. Nagar/Deposit/02, dated 8 January, 2008 for construction of road under bridge/road over bridge at Dinakar Nagar, Malkajgiri, Hyderabad;

(b) if so, the detailed reasons for not commencing the project, even after a long gap of more than three years;

(c) whether the project would commence immediately; and

(d) if not, detailed reasons therefor and by when it is likely to Commence?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI BHARATSINH SOLANKI): (a) Yes, Sir. GHMC has deposited Rs.59.35 lakhs for construction of a subway of 4x2.50m size for Railway portion of work at Railway Km. 15/14-15 between Sanathnagar and Maula Ali stations on Sanathnagar-Maula Ali Bye pass section.

(b) and (c) Railway portion of work has already been completed,

(d) Does not arise

MEMU and EMU services

1523. DR. T.N. SEEMA: Will the Minister of RAILWAYS be pleased to state:

(a) the number of MEMU and EMU services that have been sanctioned since 2004; and

(b) the details thereof including cities and routes to which they have been sanctioned?